

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 187/9/HDB/2017
NAME OF THE COMPANY	Sujana universal Industries Limited
NAME OF THE PETITIONER(S)	Minera Steel & Power Pvt Ltd
NAME OF THE RESPONDENT(S)	Sujana universal Industries Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manasi Chaudhari for M.V. Pratap Kumar.	Advocate	advmanasi.chaudhari @gmail.com	

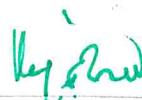
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Yasmine Mohiuddin		9059826142	

Heard Ms. Manasi Choudhari, Learned Counsel for Shri M.V. Pratap Kumar, Learned Counsel for the Petitioner and Ms. Yasmine Mohiuddin, Learned Counsel for Shri S. Srinivasa Iyengar, Learned Counsel for the Respondent.

Post the case on 31.01.2018


Member (T)


Member (J)